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Title: Need to take steps to prevent online trading of medicines.

SHRI S. SELVAKUMARA CHINNAYAN (ERODE): Hon. Deputy-Speaker, Sir, in our country, pharma trading plays a very vital role in selling of drugs and medicines. Drugs are expected to be sold as prescribed by the Registered Medical Practitioners as per the Drugs and Cosmetics Acts and Rules. Thus their role is crucial to all those who want to be healthy and needy people who fight diseases. So, personal human intervention is necessary in both the buying and selling of drugs...*(Interruptions)*

But unfortunately, illegal and unregulated online trading of prescribed medicines in India is increasing significantly, which will lead to misuse of medicines and pose severe threat to the life and health of public.

Hence, I urge upon the Union Government not to allow online trading of medicines in order to safeguard the lives of the people of the country. The present system of marketing in India is adequately regulated by the Drug Control Authorities and that alone can protect the lives of people and the livelihood of more than seven lakh pharmaceutical retailers in the country. Thank you Deputy Speaker, Sir.